

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 113(ND)/2015
C. A No.

CORAM:



SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

NAME OF THE COMPANY : M/S. Janakiraman Srinivasan & Ors.
V/s.
Nava Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 424(3)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ashish Aggarwal	Advocate	R- 7 to 13	
2	RAMESH KAINTHOLA	Adv.	for Petitioners	

ORDER

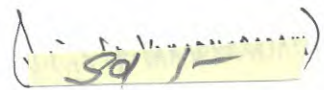
It is represented by Learned Counsel for the petitioner that matter has been listed for hearing on 27.04.2017 in Rohini Court.

In the circumstances, matter be posted for 26.05.2017 for further consideration.

List the matter on 26.05.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

U.D.Mehta
18.04.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)